

OFFICE OF THE DISTRICT & SESSIONS JUDGE, GHAZIABAD.

Dated:- 01 May 2021

ORDER No. 224/2021

Hon'ble Court vide letter No. 1947 /LXXXVII-CPC/e-Courts/Allahabad/Dated 30 April 2021 in continuation to the guidelines communicated vide letter number 1945/LXXXVII CPC/e-Courts/Allahabad/ Dated: 22 April 2021 has communicated that Courts (including tribunals) subordinate to High Court of Judicature at Allahabad shall be closed on 03.05.2021 as per State Govt. Guidelines issued by Additional Chief Secretary, Govt. of U.P. vide letter no. 775/2021-SeAx-3 dated 29 April 2021 therefore, the District Court will remain closed on 03.05.2021.

Copy of order be sent to Ld. Presiding Officers of Motor Accident Claim Tribunal, Ghaziabad and Ld. Principal Judge Family Court, Ghaziabad for take necessary steps at their end to ensure the compliance of the directions given by Hon'ble Court.

Inform all Concerned accordingly.

Copy to

- 1- District Magistrate, Ghaziabad.
- 2- S.S.P. Ghaziabad.
- 3- Superintendent District Jail Ghaziabad.
- 4- Sec. D.L.S.A. Ghaziabad.
- 5- Bar Association Ghaziabad.
- 6- District Information Officer, Ghaziabad.
- 7- System Officer, Ghaziabad for uploading on website of District Court, Ghaziabad.

Atal Das
01.05.2021
I/c District Judge,
Ghaziabad.

**District Judge
Ghaziabad**